

Sixteenth Loksabha

an>

Title: Regarding notices of Motion of No Confidence.

HON. SPEAKER: Hon. Members, please go back to your seats.

... (*Interruptions*)

HON. SPEAKER: I have received notices of Motion of No-Confidence in the Council of Ministers from Sarvashri Thota Narasimham and Y.V. Subba Reddy.

... (*Interruptions*)

HON. SPEAKER: I am dutybound to bring the notices before the House. Unless the House is in order I will not be in a position to count the 50 Members who have to stand in their assigned places. I have to count the heads. I am not able to ascertain as to whether the leave has been granted or not. I cannot ascertain this. Therefore, I request all of you to go back to your seats.

... (*Interruptions*)

HON. SPEAKER: I just want to count the heads. I just cannot see anything. Since the House is not in order, I will not be able to bring the notices before the House.

... (*Interruptions*)

**माननीय अध्यक्ष :** चन्दूमाजरा जी क्या बात है?

...(व्यवधान)

माननीय अध्यक्ष : प्लीज़, आई एम सॉरी ।

...(व्यवधान)

श्री प्रेम सिंह चन्दूमाजरा (आनंदपुर साहिब) : मैडम, कल शहीद भगत सिंह का शहीदी दिन है। ... (व्यवधान) कल छुट्टी डिक्लेयर की जाए। ... (व्यवधान) जहाँ से बम फेंका गया था, वह सीट रिजर्व की जाए। ... (व्यवधान) जहाँ बम गिरा था, वह इयरमार्क किया जाए। ... (व्यवधान) सब लोगों को शहीद भगत सिंह के गाँव जाने दिया जाए ... (व्यवधान) वहाँ ट्रिब्यूट पे किया जाए। ... (व्यवधान) उन्होंने इंग्लिश रूलर्स के विरोध में अपनी जान दी, यह इस देश के लोग जानते हैं। ... (व्यवधान) शहीदों ने जान दी। ... (व्यवधान) ये लोग संसद में विघ्न डालते हैं। ... (व्यवधान) आप इनको एडवाइस कीजिए ... (व्यवधान) कल छुट्टी डिक्लेयर की जाए। ... (व्यवधान)

माननीय अध्यक्ष : चन्दूमाजरा जी, कुछ सुनाई नहीं दे रहा है ।

...(व्यवधान)

HON. SPEAKER: The House stands adjourned to meet again on Friday, the 23<sup>rd</sup> March, 2018 at 11 a.m.

-

**12 08 hrs**

*The Lok Sabha then adjourned till Eleven of the Clock*

*on Friday, March 23, 2018/Chaitra 2, 1940 (Saka).*

---

\* The sign + marked above the name of a Member indicates that the Question was actually asked on the floor of the House by that Member.

